GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA

STARRED QUESTION NO. 19 ANSWERED ON 27.11.2024

OPENING OF KVs IN REMOTE DEVELOPMENT BLOCKS OF UTTARAKHAND

19 # SHRI MAHENDRA BHATT:

Will the Minister of *Education* be pleased to state:

- (a) whether Government proposes to establish Kendriya Vidyalayas (KVs) in remote development blocks of Uttarakhand considering the geographical situation of the border and mountainous areas; and
- (b) if so, the details of its standard format along with the number of new Kendriya Vidyalayas being proposed to be opened by Government in Uttarakhand?

ANSWER

MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) & (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 19 RAISED BY SHRI MAHENDRA BHATT, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 27.11.2024 REGARDING "OPENING OF KVs IN REMOTE DEVELOPMENT BLOCKS OF UTTARAKHAND".

(a) & (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Paramilitary personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institutes of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. At present, 45 KVs are functioning in the State of Uttarakhand. KVs are not opened on the criteria of remote development block/district-wise.

The Ministry / Kendriya Vidyalaya Sangathan (KVS) continuously receives proposals/requests from various Sponsoring Authorities/public representatives for opening of new KVs. Such proposals/ requests received from the Sponsoring Authorities/public representatives for opening of new KVs are examined/processed at various levels before approval of the competent authority is sought as per the extant procedures.

As per information received from KVS, 04 proposals for opening of new KVs in the State of Uttarakhand have been received by KVS. The standard formats for opening of new KVs are available on the official website of KVS at https://kvsangathan.nic.in/en/norms-for-opening-new-kvs/.
